

of the National Agricultural Commission is received, the Government will naturally give the highest importance to this problem.

बरीक्षा प्रणाली को समाप्त करने के बारे में विश्वविद्यालय अनुदान आयोग का निर्णय

* 667. श्री चिरंजीव झा : क्या शिक्षा, समाज कल्याण और संस्कृति मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या विश्वविद्यालय अनुदान आयोग ने वर्तमान शिक्षा प्रणाली को समाप्त करने का निर्णय किया है, और

(ख) यदि हा, तो आयोग के उक्त निर्णय के अनुसार कक्षा उत्तीर्ण करने के लिए क्या कसौटी अपनाई जाएगी ?

THE MINISTER OF EDUCATION,
SOCIAL WELFARE AND CULTURE
(PROF. S. NURUL HASAN): (a) and
(b). A statement is placed on the Table
of the Sabha.

Statement

The University Grants Commission has taken a number of steps for improving the present system of examinations with a view to improving their reliability, validity and objectivity.

2. Lately, a Working Group had been appointed by the Ministry of Education and Social Welfare to examine the reports of the various Committee on Examination Reform set up by the Government, University Grants Commission, Inter-University Board, etc. The Group in its final report entitled "Examination Reform—a Plan of Action" has suggested some

important general principles on which the new or the desirable pattern of examinations must be based. The Group has also made important recommendations for improvement of examination conducted by different types of Universities and also for examination at the Elementary and Secondary stages. Some important issues like Internal Assessment, Marks and Grade, National Examination and Question Banks have been discussed.

3. The University Grants Commission has generally endorsed the recommendations and suggestions made in the report and has appointed an Implementation Committee to take steps to implement them. The report of the Working Group has also been circulated to all the State Governments to take immediate steps to implement these recommendations with necessary modifications as may be necessary to suit local conditions.

श्री चिरंजीव झा : अध्यक्ष महोदय, जो उत्तर उन्होंने दिया है उस सिलसिले में मैं यह जानना चाहता हूँ कि देश में शिक्षा के स्तर की गिरती अवस्था को देखते हुए शिक्षा-प्रणाली में आमूल परिवर्तन तथा परीक्षा प्रणाली में भी अनुकूल परिवर्तन के सम्बन्ध में राज शिक्षा प्रेमी बहुत ही चिन्तित हैं, तो क्या इस महत्वपूर्ण विषय पर ठीक से विचार करने के लिए कार्यकारी दल के प्रतिवेदन की एक प्रति संसद सदस्यों को भी दी जाएगी ?

PROF. S. NURUL HASAN: Sir, I will be glad to place on the Table of the House the report of the Working Group and the resolution which has been adopted thereon by the University Grants Commission.

श्री चिरंजीव झा : क्या आयोग ने वर्तमान शिक्षा-प्रणाली को समाप्त कर छात्र के सतत एवं सही अध्ययन-कार्य के कक्षा

में प्रवर्धित प्रगति को अगेनी पास करने का आश्वासन मानने का निर्णय ले लिया है? दूसरे, क्या आयोग ने यह सिद्धान्त भी स्वीकार कर लिया है कि कालेजों को स्वशासन दिया जाए और शिक्षा का स्तर ऊंचा बनाए रखने के लिए सुविधाएँ दी जायें?

PROF. S. NURUL HASAN: So far as the details of these questions are concerned, they are under the consideration of the University Grants Commission as a part of the Fifth Plan.

SHRI PILOO MODY: I would like to know whether it is in pursuance of the decision taken by the University Grants Commission to abolish the examination system that the Aligarh Muslim University has been closed down? (*Interruption*)

PROF. S. NURUL HASAN: Am I supposed to reply in the same way in which the hon. Member has put the question?

SHRI PRIYA RANJAN DAS MUNSI: In view of the mass copying in various Universities, it has been suggested that the examination system should be reformed and that a comprehensive policy in this regard should be evolved. From the statement, I find that the Working Group has suggested certain norms and the University Grants Commission and the Central Advisory Board which have been working on the recommendations have prepared and presented certain things which are still under consideration. May I know whether in respect of such working groups or recommending committees, in every case, the opinion of the studying students is also taken and, if not, whether the Ministry will take the opinion of the studying students as to what are their suggestions in the matter of the abolition of the examination system and reforms therein?

PROF. S. NURUL HASAN: This is a suggestion.

The fact is that the Central Advisory Board had appointed a committee to go into this question. The Kothari Commission has also made certain recommendations in regard to this matter. Then, various seminars sponsored by the University Grants Commission and the inter-University Boards had gone into this very important issue. On the basis of these various recommendations and the recommendations of the various national conferences on teaching of Physics, Biology and Chemistry, taking all these recommendations into consideration, a consolidated paper was prepared by the Working Group which was submitted to the University Grants Commission. In view of the fact that this matter has been examined so widely and by so many experts and educationists, I do not know whether any useful purpose will be served by consulting individual groups of students.

SHRI C. K. CHANDRAPPAN: In the last part of the statement, it is stated that the report of the Working Group has been circulated to State Governments to take immediate steps to implement these recommendations. I would like to know from the hon. Minister whether any State has so far taken any steps to implement the recommendations. Secondly, I would also like to know whether open-book-policy has been recommended by the Working Group in the examination hall.

PROF. S. NURUL HASAN: Some States have already implemented this policy at the school stage. For example, Andhra Pradesh has done it and, at the school stage, many of the recommendations have already been implemented. There are many States which have stated that they will make every effort to implement the recommendations at the earliest possible occasion. Among these are Assam and Himachal Pradesh, Nagaland agrees with most of the points raised. Meghalaya says, these shall be implemented as early as possible.

AN HON. MEMBER: What about Bihar ?

PROF. S. NURUL HASAN: Bihar has them under consideration.

WRITTEN ANSWERS TO QUESTIONS

Discovery of 17th Century Paintings in Man Singh Palace at Amber, Rajasthan

*666. SHRI F. K. DEO: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether precious wall paintings of the 17th century have been discovered inside the Man Singh Palace at Amber in Rajasthan; and

(b) whether efforts are being made by Government to preserve these paintings ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) Yes, Sir. Precious wall paintings of the 17th century have been discovered inside the Palace in the Amber Fort.

(b) Yes, Sir. The paintings were initially examined by the staff of the Chemical Laboratory of the National Museum at the instance of the Rajasthan State Department of Archaeology. Together, the Chemists of the two organizations exposed and preserved a couple of panels. The State Department has thereafter exposed and preserved a few more panels independently. Further work is in progress by the State Department of Archaeology and Museums.

Request by Mysore Government for increase in allocation for development of Inland Water Transport during Fifth Five Year Plan

*668. SHRI G. Y. KRISHNAN: Will the Minister of SHIPPING AND TRANSPORT be pleased state:

(a) whether the Mysore Government has urged the Centre that the *ad hoc* allocation of Rs. 1.8 crores by the Central Working Group for development of inland water transport for the Fifth Five Year Plan should be stepped up to Rs. 10 crores;

(b) if so, the reaction of Central Government thereto ?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) and (b). The Working Group for Inland Water Transport for the Fifth Plan has recommended *inter alia* six schemes totalling a provision of Rs. 1.83 crores for Mysore. The report of the Working Group is to be considered by the Planning Commission. In the meeting of Central Inland Water Transport Board on 16-2-1973, the representative of the Government of Mysore had urged that this provision of Rs. 1.83 crores was inadequate. A proposal has been received recently from State Port Officer, Mysore regarding 12 schemes totalling a provision of Rs. 12.60 crores, which is presumably referred to by the Honourable Member. No proposal from the Government of Mysore has yet been received. Out of these 12 schemes, 8 schemes were already covered by the recommendations of the Working Group. The proposal of the Govt. of Mysore when received along with proposals of other State Governments will be duly considered in consultation with the Planning Commission.

चालू वित्तीय वर्ष में मध्य प्रदेश को सड़कों और राष्ट्रीय राजमार्गों के लिए केन्द्र द्वारा स्वीकृत राशि

* 669. श्री धनराज प्रसाह : क्या नौवहन और परिवहन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्र द्वारा मध्य प्रदेश को चालू वित्तीय वर्ष में सड़कों और राजमार्गों के लिए 10 करोड़ रुपये की स्वीकृति दी गई है ; और

(ख) यदि हाँ, तो इस धनराशि को किस प्रकार खर्च करने का विचार है ?